

Action Taken Report (ATR) in light of the order dated 27/02/2023 issued by the Hon'ble National Green Tribunal (NGT), Principal Bench (PB), New Delhi in O. A. No. 34/2023 in the matter of Pradeep Kumar Singh Vs State of Jharkhand & Ors.

1. In pursuance of the order dated 27/02/2023 passed by the Hon'ble National Green Tribunal (NGT), Principal Bench (PB), New Delhi in O. A. No. 34/2023 in the matter of Pradeep Kumar Singh Vs State of Jharkhand & Ors., the Regional Officer, JSPCB Regional Office – Cum – Laboratory, Dumka was nominated on behalf of the Jharkhand State Pollution Control Board (JSPCB) as the Nodal Officer to verify the factual position for compliance of the order passed by the Hon'ble Tribunal vide Board's Ref. No. B-610 dated 29/03/2023.

*The copy of the Board's Ref. No. B-610 dated 29/03/2023 is enclosed herewith as **Annexure 'A'**.*

2. The Joint Committee constituted by the Hon'ble NGT, PB, New Delhi vide its order dated 27/02/2023 comprising of Sri Ramniwas Yadav, Deputy Commissioner, Sahebganj; Sri Sandeep Roy, Scientist - 'D', CPCB Regional Directorate, Kolkata (Representative of CPCB) and Sri Kamlakant Pathak, Regional Officer, JSPCB Regional Office – Cum – Laboratory, Dumka (Representative of Jharkhand State PCB) has accordingly submitted its report vide Ref. No. 1104 dated 28/04/2023. The recommendations of the committee are as follows: -

- a. Stone mines shall have adequate number of truck mounted mist canon system and crushing units shall install dry fog system to reduce fugitive emission.



- b. The crushing units (both primary & secondary) should be placed in a covered section and the crushing units having capacity more than 100TPH, shall be provided with bag house as emission control system.
- c. The Stone mines and Crusher units shall install scientifically designed adequate number of fixed and mobile sprinklers.
- d. Conveyor belts should be covered /enclosed to avoid fugitive emission without side-gaps in enclosure and belts.
- e. The crushed stones or finished products should be stored in a silo, or the height of the finished goods should be kept lower than the height of wind-breaking walls. Strong structural base and framing should be provided for wind-breaking walls to withstand strong wind conditions. The height of the stockpile should always be kept lower than the height of the wind-breaking wall. The wall can be erected radially with a screen as centre point. In addition, proper sprinkling arrangement should be provided all around the stockpiles.
- f. The haul roads/other roads within the mines/industry premises used for the transportation of the products from the stone crushers or mines shall be paved and sufficient number of sprinklers be in operation. The concerned crushers shall be responsible for installation, operation and maintenance.
- g. Cleaning of mines and crushing units shall be performed with only mechanical means on regular basis.
- h. Adequate number Rainwater harvesting system should be installed inside the mines and crusher units for groundwater recharging.
- i. Mine sumps or artificial ponds shall be constructed for storing the surface water during rain. This may be used for sprinkling or washing of mine/ crusher machineries.
- j. Nursery may be developed in Godwa region for afforestation and biodiversity conservation. A proper green belt shall be developed in and around the mines and crushers.
- k. National highway and haul roads shall be maintained properly to reduce fugitive emission.



The copy of the Ref. No. 1104 dated 28/04/2023 is enclosed herewith as **Annexure 'B'**.

3. In view of the abovementioned recommendations of the Joint Committee, the Units (As per the details provided by the Joint Committee) were directed to ensure the compliance of the recommendations and submit the compliance status report to the Board vide different letters on 17/05/2023. The details of letters issued separately to the Units is as below: -

S.N.	Details of Unit	Details of letter
1.	M/s Maa Shitla Stone Works, Sri Sanjay Kumar Yadav, Khata No. 47, Plot No.10/P, Mauza - Gadwa, PS - Taljhari, District - Sahebganj.	Ref. No. B-1420 dated 17/05/2023.
2.	M/s Gope Stone Works, Sri Pankaj Kumar Yadav, KhataNo. 31, Plot No. 54/P, Mauza - Gadwa, PS - Taljhari, District - Sahebganj.	Ref. No. B-1421 dated 17/05/2023.
3.	M/s Prakash Chandra Yadav (Stone Crushing), Sri Prakash Chandra Yadav, Plot No. 10, 11, 14 to 17 & 18(P), Mauza - Gadwa, PS - Taljhari, District - Sahebganj.	Ref. No. B-1422 dated 17/05/2023.
4.	M/s Sahani Enterprises, Sri Bhola Kumar Sahani, Khata No. 08, Plot No. 38 & 39, Mauza - Gadwa, PS - Taljhari, District - Sahebganj.	Ref. No. B-1423 dated 17/05/2023.
5.	M/s Maa Shitla Stone Works, Sri Sanjay Kumar Yadav, Khata No. 47, Plot No. 10/P; Mauza - Gadwa, PS - Taljhari, District - Sahebganj.	Ref. No. B-1424 dated 17/05/2023.
6.	M/s Vidyarthi Stone Works, Sri Permanand Pandey (Prop.), Plot No. 63p, 72 & 80, Mauza - Gadwa, PS - Taljhari, District - Sahebganj.	Ref. No. B-1427 dated 17/05/2023.
7.	M/s Minerals India, Sri Suresh Yadav (Part.), Plot No. 23/p to 30/p, 37/p & 44,	Ref. No. B-1428 dated 17/05/2023.

	Mauza+ Gadwa, PS - Taljhari, District - Sahebganj.	
8.	M/s Maa Shitla Stone Works, Sri Sajay Kumar Yadav (Prop.), Plot No. 48p, 50p, 52p,53p, 54p, 55-57, Mauza - Gadwa, PS - Taljhari, District - Sahebganj.	Ref. No. B-1429 dated 17/05/2023.
9.	M/s Jai Bajrang Bali Stone Works, Sri Prakash Chandra Yadav (Prop.), Plot No. 15,16, 17, 18 etc., Mauza - Gadwa, PS - Taljhari, District - Sahebganj.	Ref. No. B-1430 dated 17/05/2023.
10.	M/s Jai Bajrang Bali Stone Works, Sri Prakash Chandra Yadav (Prop.), Plot No. 13/p, 19/p, 23/p, 24/p, 25/p, Mauza - Gadwa, PS - Taljhari, District - Sahebganj.	Ref. No. B-1431 dated 17/05/2023.
11.	M/s Mohan & Sanjay Stone Works, Sri Sanjay Kumar Yadav (Part.), Plot No. 60, 61, 62, Mauza - Gadwa, PS - Taljhari, District - Sahebganj.	Ref. No. B-1432 dated 17/05/2023.
12.	M/s Hill Movement, Sri Prakash Chandra Yadav (Prop.), Plot No, 9/p, 10/p, 11/p, 14/p, 17/p, Mauza - Gadwa, PS - Taljhari, District - Sahebganj.	Ref. No. B-1433 dated 17/05/2023.
13.	M/s Mineral India, Sri Suresh Yadav, Plot No. 26P & 27P, Mauza - Gadwa, PS - Taljhari, District - Sahebganj.	Ref. No. B-1434 dated 17/05/2023.

*The copy of the letters dated
17/05/2023 issued to the different
Units is enclosed herewith as
Annexure 'C'.*

4. In light of the abovementioned recommendations of the Joint Committee the Divisional Forest Officer, Sahebganj was informed about the recommendation of the Joint Committee to develop the nursery in Godwa region for afforestation and biodiversity conservation and was accordingly directed to submit the compliance status report w.r.t. the said

recommendation vide Board's Ref. No. B-1425 dated 17/05/2023.

*The copy of the Ref. No. B-1425 dated 17/05/2023 is enclosed herewith as **Annexure 'D'**.*

5. In light of the abovementioned recommendations of the Joint Committee the Secretary, Road Construction Department, Govt. of Jharkhand; The Deputy Commissioner, Sahebganj and The Regional Officer, Regional Office-Ranchi, National Highways Authority of India was informed about the recommendations of the Joint Committee that the National highway and haul roads shall be maintained properly to reduce fugitive emission and was further requested to submit the compliance status report w.r.t. the said recommendation vide Board's Ref. No. B-1426 dated 17/05/2023.

*The copy of the Ref. No. B-1426 dated 17/05/2023 is enclosed herewith as **Annexure 'E'**.*

6. The further Action Taken Report w.r.t. the point No 3, 4 & 5 above will be placed before the Hon'ble Tribunal, to supplement the instant ATR and for which the Hon'ble Tribunal may be pleased to grant leave.


(Yatindra Kumar Das)
Member Secretary,
SPCB, Jharkhand



JHARKHAND STATE POLLUTION CONTROL BOARD

TOWNSHIP ADMINISTRATION BUILDING, HEC COMPLEX, DHURWA, RANCHI 834004

Telephone: 0651-2400850 (Fax)/ 2400851/2400852/2401847/2400979/2400139

37

By Email/Speedpost

Hon'ble NGT Matter
Time Bound (Urgent)

Ref. No.....

Ranchi, Dated.....

From,

Yatindra Kumar Das,
Member Secretary.

To,

The Deputy Commissioner,
Sahebganj.
The Regional Director,
Regional Directorate,
CPCB, Kolkata.

Sub: - Compliance of the directions issued by the Hon'ble NGT, Principal Bench in order dated 27/02/2023 in O.A. No. 34/2023 in the matter of Pradeep Kumar Singh Versus State of Jharkhand & Ors. – Regarding.

Sir,

With reference to the subject noted above, I am directed to inform that the Hon'ble NGT, Principal Bench, New Delhi has issued certain directions on dated 27/02/2023 in O.A. No. 34/2023 in the matter of Pradeep Kumar Singh Versus State of Jharkhand & Ors. (Copy enclosed). The relevant portion of which is as below: -

"1. The grievance in the present letter petition, which is treated and registered as original application, is regarding illegal stone and sand mining on hundreds of acres on hills of Mauja Gadaun in District Sahebganj, Jharkhand for the last 25 years causing damage to environment, posing risk to the life of villagers, depleting ground water level. The blasting activities carried out have also caused damage to the houses.

4. In view of the averments made in the application, we consider it appropriate that a Joint Committee be constituted to verify the factual position and take appropriate remedial action. Accordingly, we constitute a Joint Committee comprising representatives of CPCB, Jharkhand State PCB and District Magistrate, Sahebganj and direct the same to meet within two weeks, undertake visits to the site, look into the grievances of the applicant, associate the applicant and representative of the concerned project proponents, verify the factual position and take appropriate remedial action by following due course of law and giving opportunity of being heard to the project proponents. The State PCB will be the nodal agency for coordination and compliance.

5. Factual and Action taken Report may be submitted within two months by e-mail at judicial-ngt@gov.in preferably.

6. List for further consideration on 22.05.2023."

In light of the above, Sri Kamlakant Pathak, Regional Officer, JSPCB Regional Office – cum – Laboratory, Dumka (9934408705; Email: - dumkajspcb@gmail.com) is nominated as the Nodal Officer from JSPCB to verify the factual position for compliance of order passed by the Hon'ble Tribunal.

Thanking you.

Yours sincerely,

o/c

Sd/-
(Yatindra Kumar Das)
Member Secretary

Memo No. B-610.

Ranchi, dated. 29/03/2023

Copy to: Sri Kamlakant Pathak, Regional Officer, JSPCB Regional Office – Cum - Laboratory, Dumka for information and it is, hereby, directed to coordinate with the Committee and ensure needful action so that the directions of the Hon'ble Tribunal is complied at an earliest.

(Yatindra Kumar Das)
Member Secretary

Annexure 39



Jharkhand State Pollution Control Board

Regional Office-Cum-Laboratory, Dumka- 814101

Ph: 06434-230203, www.jspcb.nic.in

Ref. No. ...1104...

Dumka/dated:- 28/04/2023

From,

Kamalakant Pathak,
Regional Officer, Dumka.

To,

The Member Secretary,
Jharkhand State Pollution Control Board,
Ranchi.

Sub: - Submission of Committee's Report in O.A. No. 34/2023 in the matter of Pradeep Kumar Singh Versus State of Jharkhand and Ors.- Regarding.

Ref:- H.Q. Letter No. B-610, Ranchi, Dated 29.03.2023

Sir,

With reference to the above mentioned subject, it is to inform that the committee as constituted by the Hon'ble National Green Tribunal, Principal Bench, vides its order dated 27/02/2023 in the O.A. No. 34/2023 in the matter of Pradeep Kumar Singh Versus State of Jharkhand and Ors. has visited/inspected the site in question and has finalized its report.

In light of the above, the report of the committee in the abovementioned matter is forwarded with a request to file it before the Hon'ble Tribunal. This is for your information and necessary action please.

Thanking you.

✓ Encl: As above

Yours sincerely,

Kamal
28/04/2023
(Kamalakant Pathak)
Regional Officer

REPORT OF THE COMMITTEE

In Compliance with the

*Order dated 27.02.2023 of the HON'BLE NATIONAL
GREEN TRIBUNAL*

in

OA No. 34/2023 (PB)

in the matter of

Pradeep Kumar Singh Vs. State of Jharkhand

**Deputy Commissioner (DC) Office, Sahibganj
Central Pollution Control Board (CPCB)
Jharkhand State Pollution Control Board (JSPCB)
APRIL 2023**

Introduction

Sahibganj is situated in the north-eastern tip of the Jharkhand State and is one of the twenty-four districts of the State. The district, which has a total size of 1599 km², is positioned roughly between 25° 50' 00" and 24° 42' 52" North latitude and 87° 27' 35" and 87° 53' 56" East longitude. Sahibganj and Rajmahal are the two subdivisions of the district. The Sahibganj district is further divided into nine community development blocks: Taljhari, Rajmahal, Udhwa, Pathna, and Barharwa in the Rajmahal subdivision, and Sahibganj, Mandro, Borio, and Barhait in the Sahibganj subdivision. The area has a forest area of 28425.74 hectares (21% of the total area) and average annual rainfall of 1479 mm. The main rivers that flow through the district are the Ganga, the Gumani, and the Morang. The River Ganga, Gumani and Morang are the major rivers flowing through the district. The area is rich in minerals such as Coal, China Clay, Bentonite, Black Stone, Sand Stone, Silica Sand, Quartz, Kaolin, and Flint Stone. The Rajmahal Hills are the source of building and road stones. Therefore, the companies/industries in this area are associated with excavating the stone minerals, crushing, and manufacturing stone chips. There are a total of 7 stone mines and 06 Crusher units operating in Godwa mauja, Sahibganj (Detailed list is attached as Annexure I).

With reference to the matter of Pradeep Kumar Singh (Applicant) Vs. State of Jharkhand (Respondent) in OA No. 34/2023, regarding illegal stone and sand mining on hundreds of acres on hills of Mauja Gadwa in District Sahebganj, Jharkhand for the last 25 years causing damage to environment, posing risk to the life of villagers and depleting ground water level. The blasting activities carried out have also caused damage to the houses. In this regard, Hon'ble NGT had passed an order dated 27.02.23.

Direction of Hon'ble NGT vide Order dated 27.02.2023

The Hon'ble NGT vide its Order dated 27.02.2023 in the matter of OA 34/2023 Pradeep Kumar Singh Vs. State of Jharkhand directed as under:

"In view of the averments made in the application, we consider it appropriate that a Joint Committee be constituted to verify the factual position and take appropriate remedial action. Accordingly, we constitute a Joint Committee comprising representatives of CPCB, Jharkhand State PCB and District Magistrate, Sahebganj and direct the same to meet within two weeks, undertake visits to the site, look into the grievances of the applicant, associate

the applicant and representative of the concerned project proponents, verify the factual position and take appropriate remedial action by following due course of law and giving opportunity of being heard to the project proponents. The State PCB will be the nodal agency for coordination and compliance”.

In compliance with the Order, a joint Committee was constituted comprising following officials:

- Sh Ramniwas Yadav, DC Sahibganj
- Sh Sandeep Roy, Sc-D, CPCB RD Kolkata
- Sh Kamalkant Pathak, RO JSPCB Dumka.

The Committee had the following mandate:

- a. Undertake visits to the site, look into the grievances of the applicant, associate the applicant and representative of the concerned project proponents and verify the factual position.***
- b. Take appropriate remedial action by following due course of law and giving opportunity of being heard to the project proponents.***

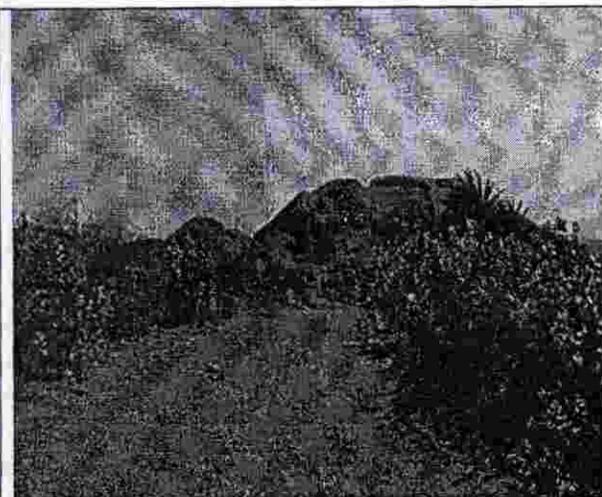
The first meeting of the joint Committee under the Chairmanship of DC Sahibganj was held on 22.03.2023 with hybrid video conference option to discuss the strategy to undertake the required task and activities. The applicant was present during the meeting. Minutes of the meeting is attached as Annexure II.

On 19.04.2023, under the Chairmanship of DC Sahibganj, a meeting was held in DC Office, Sahibganj. After the meeting, a field visit to stone mines and crushers located in Gadwa region, Sahibganj was carried out by a team comprised of following officials:

- Sh Ramniwas Yadav, DC Sahibganj
- Sh Sandeep Roy, Sc-D, CPCB RD Kolkata
- Sh Kamalkant Pathak, RO JSPCB Dumka
- Sh Bibhuti Kumar, DMO Sahibganj
- Dr Bishnu Prasad Sahoo, Research Associate-II

The applicant was informed over phone by JSPCB to attend the meeting and subsequent field visit: however, he had not attended the meeting as well as the field visit. Further the Project proponent, Mr Prakash Yadav was not present during joint inspection as he was arrested and is in custody since 2 yrs. Photographs of the field visit are shown in Figure 1. The observations of the committee during the field visit are as follows:

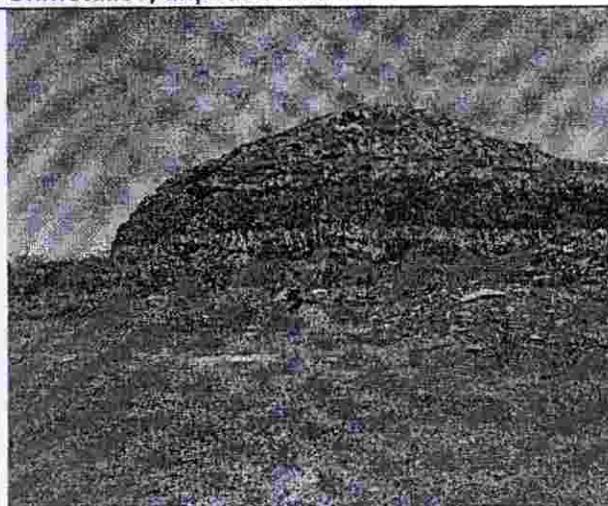
1. During inspection, all stone mines and crushers of Gadwa mauja are found closed.
2. Unscientific mining methodologies viz. improper slope, bench height and width, etc. are seemed to be followed in the stone mines.
3. Most of the Mining machineries are observed to be either idle or defunct.
4. Belt conveyors are found in broken/ damaged condition.
5. Unpaved haul road is observed and not properly maintained in and around the mines/crushing units.
6. Inadequate plantation and green coverage were observed.
7. Afforestation activities are observed in patches but not enough.
8. Stone boulders and chips, fines, etc. stored in the stockyard or dumped, are not properly covered. This may lead to fugitive emission during strong wind.
9. Sufficient sprinklers are not installed to mitigate dust pollutions.
10. Mines are found to be situated at a distance of 1.5 km to 2 km from the bank of River Ganga. Mine waste might be getting deposited in the floodplain of river Ganga.
11. Mining and crushing units are situated in close proximity to a newly constructed national highway.
12. There used to be a natural stream named "Moti jharna" having coordinate 25.207144°N 87.726189°E in the godwa region. However, due to land sliding and ground subsidence caused by unscientific mining practice, overburden and other mine wastes got gradually deposited in the stream and now the stream is completely filled with such mine wastes.



Unmetalled/unpaved haul road



Unscientific stone mine



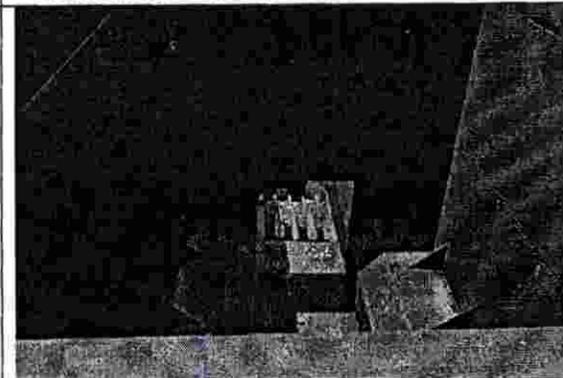
Mined out hill



Defunct mine machineries



Defunct conveyor belt



Non-operational crusher's feed

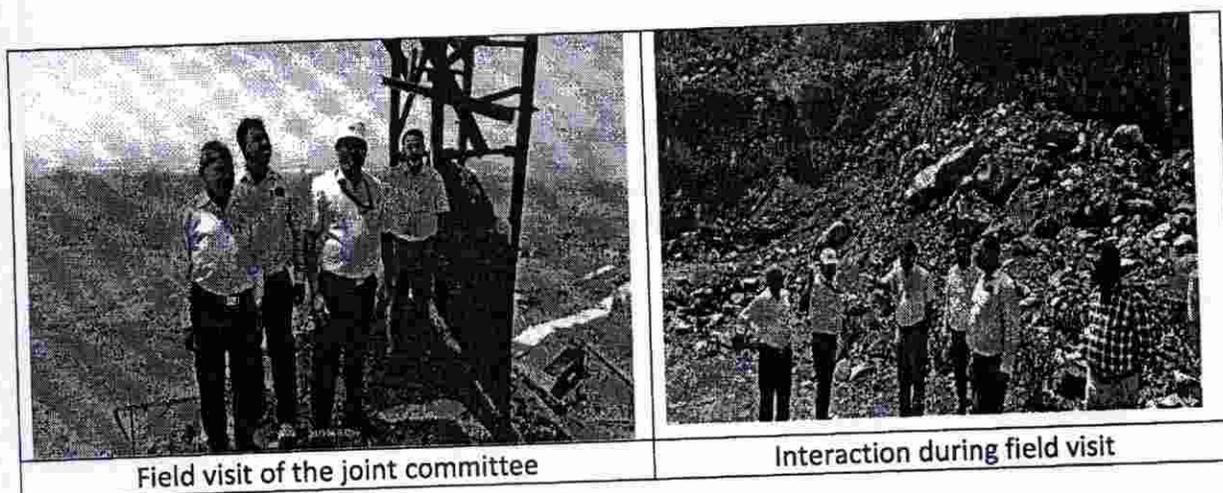


Figure 1: Field visit of stone mines and crusher units located in the Godwa Mauja, Sahibganj

Recommendations

- Stone mines shall have adequate number of truck mounted mist canon system and crushing units shall install dry fog system to reduce fugitive emission.
- The crushing units (both primary & secondary) should be placed in a covered section and the crushing units having capacity more than 100TPH, shall be provided with bag house as emission control system.
- The Stone mines and Crusher units shall install scientifically designed adequate number of fixed and mobile sprinklers.
- Conveyor belts should be covered /enclosed to avoid fugitive emission without side-gaps in enclosure and belts.
- The crushed stones or finished products should be stored in a silo, or the height of the finished goods should be kept lower than the height of wind-breaking walls. Strong structural base and framing should be provided for wind-breaking walls to withstand strong wind conditions. The height of the stockpile should always be kept lower than the height of the wind-breaking wall. The wall can be erected radially with a screen as centre point. In addition, proper sprinkling arrangement should be provided all around the stockpiles.
- The haul roads/other roads within the mines/industry premises used for the transportation of the products from the stone crushers or mines shall be paved and sufficient number of sprinklers be in operation. The concerned crushers shall be responsible for installation, operation and maintenance.

- Cleaning of mines and crushing units shall be performed with only mechanical means on regular basis.
- Adequate number Rainwater harvesting system should be installed inside the mines and crusher units for groundwater recharging.
- Mine sumps or artificial ponds shall be constructed for storing the surface water during rain. This may be used for sprinkling or washing of mine/crusher machineries.
- Nursery may be developed in Godwa region for afforestation and biodiversity conservation. A proper green belt shall be developed in and around the mines and crushers.
- National highway and haul roads shall be maintained properly to reduce fugitive emission.


K. K. Pathak
R. O. JSPCB


Sandeep Roy
Sc-D, CPCB RD Kolkata


Ramniwas Yadav
Deputy Commissioner
Sahibganj

जिला खनन कार्यालय, साहेबगंज।
मौजा- गदवा में धारित खनन पट्टों की सूची।

क्र०	पट्टेधारी का नाम एवं पता	अंचल	मौजा	प्लॉट नं०	रकबा	अवधि	अव्युक्ति
1	मै० विद्याश्री स्टोन वर्क्स, प्रो० श्री परमानंद पाण्डेय, पति- स्व० परमानंद पाण्डेय, ग्राम-एन० एस० कालोनी, जिला साहेबगंज।	तालझारी	गदवा	63p, 72 & 80	11.00	02.02.18 to 01.02.28	माननीय NGT न्यायालय द्वारा पारित आदेश का अनुपालन नहीं करने पर खनन पट्टा को बंद करा दिया गया है।
2	मै० मिनरल्स इण्डिया, पार्ट० श्री सुरेश यादव, पिता- श्री आनंदी यादव, ग्राम सकरीगली, जिला साहेबगंज।	तालझारी	गदवा	23p to 30p, 37p, 44	12.30	10.03.15 to 09.03.25	खनन पट्टा के वैधानिक शर्तों का उल्लंघन किए जाने के कारण खनन पट्टा का खनन कार्य बंद करा दिया गया है।
3	सर्वश्री मॉ शीतला स्टोन वर्क्स, प्रो०- श्री संजय कुमार यादव, पिता- श्री द्वारिका यादव, ग्राम- रामपुर करारा, पो०- सकरीगली, थाना- साहेबगंज (मु०) जिला- साहेबगंज, (झारखंड)	तालझारी	गदवा	48p, 50p, 52p, 53p, 54p, 55, 57	9.07	25.03.21 to 16.12.25	माननीय NGT न्यायालय द्वारा पारित आदेश का अनुपालन नहीं करने पर खनन पट्टा को बंद करा दिया गया है।
4	मै० जय बजरंग बली स्टोन वर्क्स, प्रो० श्री प्रकाश चंद्र यादव, पिता- स्व० आनंदी यादव, ग्राम नेताजी सुभाष कालोनी, साहेबगंज	तालझारी	गदवा	15, 16, 17, 18 etc	25.00	05.03.16 to 10 year	खनन पट्टा के वैधानिक शर्तों का उल्लंघन किए जाने के कारण खनन पट्टा का खनन कार्य बंद करा दिया गया है।
5	मै० जय बजरंग बली स्टोन वर्क्स, प्रो० श्री प्रकाश चंद्र यादव, पिता- स्व० आनंदी यादव, ग्राम नेताजी सुभाष कालोनी, साहेबगंज	तालझारी	गदवा	13p, 19p, 23p, 24p, 25p	8.56	01.06.11 से 07 वर्ष	खनन पट्टा की अवधि समाप्त हो जाने के उपरांत पट्टा क्षेत्र में अवैध रूप से खनन कार्य एवं विस्फोटक का प्रयोग पाये जाने के कारण प्राथमिकी दायर की गयी है।
6	मै० मोहन एण्ड संजय स्टोन वर्क्स, पार्ट०- श्री संजय कुमार यादव, पिता- श्री द्वारिका यादव, मु०- लकड़ाकोल, पो०- मथुरापुर, थाना- पीरपैती, जिला- भागलपुर,	तालझारी	गदवा	60, 61, 62	5.76	17.06.14 to 10 year	खनन पट्टा के वैधानिक शर्तों का उल्लंघन किए जाने के कारण खनन पट्टा को शेष अवधि के लिए परिसमाप्त किया गया है।
7	मै० हिल गुबनेच, प्रो० श्री प्रकाश चंद्र यादव, पिता- स्व० आनंदी यादव, ग्राम मिलकीचक पो० जमालपुर, जिला मुंगेर, (बिहार)	तालझारी	गदवा	9p, 10p, 11p, 14p, 17p	12.00	03.08.16 to 26 year	खनन पट्टा के वैधानिक शर्तों का उल्लंघन किए जाने के कारण खनन पट्टा का खनन कार्य बंद करा दिया गया है।

1	5338225	M/S Mineral India	Village: Gudwa, Taljhari, Dist: Sahibganj, State- Jharkhand.	CTO	reNew	SAHEBGANJ	TALJHARI	431	Stone crushers	ORANGE	No.- 26 P & 27 P, Khata No.- 44 & 09	Sq Mtrs	Chips 2548 TPD.	Gudwa	31-12-2023	5338225/2020/837	m		Yadav
2	4296420	MAA SHITLA STONE WORKS	Mauza- Gudwa	CTO	reNew	SAHEBGANJ	TALJHARI	481.48	Stone crushers	ORANGE	Mauza - Gudwa, Khata No.- 47, Plot No.- 10/P,	02.01 Acres	Stone Chips à 4100 Cft/Day and Stone Dust à 400 Cft/Day	GUDWA	31-12-2023	JSPCB/HO/RNC/CTO-4296420/2019/214	maashetalastone@gmail.com	9661385597	SANJAY KUMAR YADAV
3	10580403	M/S GOPE STONE WORKS	GADWA	CTO	reNew	SAHEBGANJ	TALJHARI		Stone crushers	ORANGE	Mauza-Gadwa, Khata No.- 31, Plot No.- 54/P	01.01 Acre	Stone Chips à 1800 Cft/Day and Stone Dust à 200 Cft/Day.	GADWA	30-09-2023	JSPCB/HO/RNC/CTO-10580403/2021/1130	csc.mahadevsingh@gmail.com	8210189939	Pankaj Kumar Yadav
4	5338215	M/s Prakash Chandra Yadav (Stone Crushing)	At - Gudwa, P.O: Sakrigali, District- Sahibganj, state- Jharkhand	CTO	reNew	SAHEBGANJ	TALJHARI	476	Stone crushers	ORANGE	Mauza - Gudwa, Plot No.-10, 11, 14 to 17 & 18(P), Khata No.- 47,55,12,25,49, 50,34	481.42.3 Sq mtrs	Stone Chips - 1800 TPD	Gudwa	31-03-2024	JSPCB/HO/RNC/CTO-5338215/2020/640	yadavjbsw@gmail.com	6201625554	Sri Prakash Chandra Yadav
5	8081193	SAHANI ENTERPRISES	AT - GADWA	CTO	reNew	SAHEBGANJ	TALJHARI		Stone crushers	ORANGE	Mauza - Gadwa, Khata No.- 08, Plot No.- 38 & 39	01.12 Acres	Stone Chips -900 Cft/Day and Stone Dust à 100 Cft/Day	GADWA	30-06-2023	JSPCB/HO/RNC/CTO-8081193/2020/1334	sahani2021@gmail.com	9893820982	BHOLA KUMAR SAHAN
6	5531890	MAA SHITLA STONE WORKS	Mauza- Gudwa	CTO	reNew	SAHEBGANJ	TALJHARI	481.48	Stone crushers	ORANGE	Mauza- Gudwa, Khata No.-47, Plot No 10/P	2.01 Acres	Stone Chips à 11250 Cft/Day and Stone Dust à 1250 Cft/Day	GUDWA	30-06-2024	JSPCB/HO/RNC/CTO-5531890/2019/1296	maashetalastone@gmail.com	9661385597	SANJAY KUMAR YADAV

Email

Meeting held on dated 22.03.2023. In passed NGT Order O.A No 34/2023 Pradeep Kumar Singh -Vrs- State of Jharkhand & ors

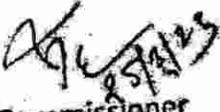
1. As per order dated 27.02.2023 A meeting held on 22.03.2023 at 5:00 Pm Joint Committee in Chairmanship of Deputy Commissioner, Sahibganj, R.O Mr. K.K. Pathak, Jspcb, Dumka, CPCB Mr. Sandip Roy, Scientist "D" Joined by V.C, Bibhuti Kumar, D.M.O , Applicant Mr. Pradeep Kumar Singh, Representative Mr. Prashant Pandey as lessee.
2. Order passed on dated 27.02.2023 is well know to every member Application filed by applicant is also seen and decided that A field visit should be done as soon as possible that is first week to April-2023 in Mouza Gadwa there was 03 no of leases was existing but at present only 02 lease is going on. And 06 crusher machine.

GRID ID	Stone Crushing Capacity, (TPD)	Allowable crushing capacity (TPD)	Mining capacity, (TPD)	Allowable mining capacity (TPD)
7	9582	5283	1135	1128

3. As per previous order O.A 23EZ/2017 Syed Arshad Nasar vrs union of India and ors, A order passed on dated 23.08.2022. Grid line has been drawn which comes under Red zone area which is as follow.
4. Applicant also submitted a prayer letter at present he has no any grievances against this area.
5. Committee decided to go for factual position and appropriate remedial action should be done on filed visit . Till that position no new work should be done in this area.

Kamal
25/03/2023
K.k.Pathak
R.O. JSPCB


Sandeep Roy
CPCB, Kolkata


Deputy Commissioner
Sahibganj



JHARKHAND STATE POLLUTION CONTROL BOARD

TOWNSHIP ADMINISTRATION BUILDING, HEC COMPLEX, DHURWA, RANCHI 834004

Telephone: 0651-2400850 (Fax)/ 2400851/2400852/2401847/2400979/2400139

Amnecura - 12
50

By Speedpost

Hon'ble NGT Matter
Time Bound (Urgent)

Ref. No.....

Ranchi, Dated.....

From,

Yatindra Kumar Das,
Member Secretary.

To,

M/s Maa Shitla Stone Works,
Sri Sanjay Kumar Yadav,
Khata No. 47, Plot No. 10/P,
Mauza - Gadwa, PS - Taljhari,
District - Sahebganj.

Sub: - Compliance of the recommendations of the Joint Committee as constituted in compliance of the Hon'ble NGT, PB, New Delhi order dated 27/02/2023 in O. A. No. 34/2023 - Regarding.

Sir,

In connection with the above subject matter it is to inform that the Hon'ble NGT, PB, New Delhi has passed an order dated 27/02/2023 in O. A. No. 34/2023 in the matter of Pradeep Kumar Singh Vrs State of Jharkhand & Ors.. The relevant portion of which is as follows: -

"4. In view of the averments made in the application, we consider it appropriate that a Joint Committee be constituted to verify the factual position and take appropriate remedial action. Accordingly, we constitute a Joint Committee comprising representatives of CPCB, Jharkhand State PCB and District Magistrate, Sahebganj and direct the same to meet within two weeks, undertake visits to the site, look into the grievances of the applicant, associate the applicant and representative of the concerned project proponents, verify the factual position and take appropriate remedial action by following due course of law and giving opportunity of being heard to the project proponents. The State PCB will be the nodal agency for coordination and compliance."

In light of the above, the Joint Committee comprising of the Deputy Commissioner Sahebganj, Shri Sandeep Roy, Scientist 'D', CPCB RD Kolkata and Sri Kamlakant Pathak, Regional Officer, JSPCB Regional Office - Cum - Laboratory, Dumka has visited the stone mines and stone crushing units of Gadwa mouza in Sahebganj on 19/04/2023 and has submitted its report. The recommendations of which are as below: -

- Stone mines shall have adequate number of truck mounted mist canon system and crushing units shall install dry fog system to reduce fugitive emission.
- The crushing units (both primary & secondary) should be placed in a covered section and the crushing units having capacity more than 100TPH, shall be provided with bag house as emission control system.
- The Stone mines and Crusher units shall install scientifically designed adequate number of fixed and mobile sprinklers.
- Conveyor belts should be covered /enclosed to avoid fugitive emission without side-gaps in enclosure and belts.

-2:-

- e) The crushed stones or finished products should be stored in a silo, or the height of the finished goods should be kept lower than the height of wind-breaking walls. Strong structural base and framing should be provided for wind-breaking walls to withstand strong wind conditions. The height of the stockpile should always be kept lower than the height of the wind-breaking wall. The wall can be erected radially with a screen as centre point. In addition, proper sprinkling arrangement should be provided all around the stockpiles.
- f) The haul roads / other roads within the mines / industry premises used for the transportation of the products from the stone crushers or mines shall be paved and sufficient number of sprinklers be in operation. The concerned crushers shall be responsible for installation, operation and maintenance.
- g) Cleaning of mines and crushing units shall be performed with only mechanical means on regular basis.
- h) Adequate number Rainwater harvesting system should be installed inside the mines and crusher units for groundwater recharging.
- i) Mine sumps or artificial ponds shall be constructed for storing the surface water during rain. This may be used for sprinkling or washing of mine / crusher machineries.
- j) Nursery may be developed in Godwa region for afforestation and biodiversity conservation. A proper green belt shall be developed in and around the mines and crushers.
- k) National highway and haul roads shall be maintained properly to reduce fugitive emission.

In view of the above, it is, hereby directed to ensure compliance of the above recommendations and submit the compliance status report to the undersigned within 15 days of receipt of this letter.

This issues with approval of the competent Authority.

Yours sincerely,

Sd/-

(Yatindra Kumar Das)
Member Secretary

Memo No. B-1420

Ranchi, dated 17/05/2023

Copy to: - The Regional Officer, JSPCB Regional Office – Cum – Laboratory, Dumka for information and it is directed to submit the compliance status of the Unit w.r.t. the recommendations of the Joint Committee in O.A. No. 34/2023 & recommendations of the Expert & Joint Committee in O.A. No. 23/2017/EZ & other related matters within 15 days to the headquarters.

(Yatindra Kumar Das)
Member Secretary



JHARKHAND STATE POLLUTION CONTROL BOARD

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52

By Speed Post

Hon'ble NGT Matter
Time Bound (Urgent)

Ref. No.....

Ranchi, Dated.....

From,

Yatindra Kumar Das,
Member Secretary.

To,

M/s Gope Stone Works,
Sri Pankaj Kumar Yadav,
Khata No. 31, Plot No. 54/P,
Mauza – Gadwa, PS – Taljhari,
District – Sahebganj.

Sub: - Compliance of the recommendations of the Joint Committee as constituted in compliance of the Hon'ble NGT, PB, New Delhi order dated 27/02/2023 in O. A. No. 34/2023 – Regarding.

Sir,

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- The Stone mines and Crusher units shall install scientifically designed adequate number of fixed and mobile sprinklers.
- Conveyor belts should be covered /enclosed to avoid fugitive emission without side-gaps in enclosure and belts.

-2:-

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This issues with approval of the competent Authority.

Yours sincerely,

Sd/-

(Yatindra Kumar Das)
Member Secretary

Memo No. B-1421

Ranchi, dated..17/05/2023

Copy to: - The Regional Officer, JSPCB Regional Office – Cum – Laboratory, Dumka for information and it is directed to submit the compliance status of the Unit w.r.t. the recommendations of the Joint Committee in O.A. No. 34/2023 & recommendations of the Expert & Joint Committee in O.A. No. 23/2017/EZ & other related matters within 15 days to the headquarters.

(Yatindra Kumar Das)
Member Secretary



JHARKHAND STATE POLLUTION CONTROL BOARD

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By Speed Post

Hon'ble NGT Matter
Time Bound (Urgent)

Ref. No.....

Ranchi, Dated.....

From,

Yatindra Kumar Das,
Member Secretary.

To,

M/s Prakash Chandra Yadav (Stone Crushing),
Sri Prakash Chandra Yadav,
Plot No. 10, 11, 14 to 17 & 18(P),
Mauza – Gadwa, PS – Taljhari,
District – Sahebganj.

Sub: - Compliance of the recommendations of the Joint Committee as constituted in compliance of the Hon'ble NGT, PB, New Delhi order dated 27/02/2023 in O. A. No. 34/2023 – Regarding.

Sir,

In connection with the above subject matter it is to inform that the Hon'ble NGT, PB, New Delhi has passed an order dated 27/02/2023 in O. A. No. 34/2023 in the matter of Pradeep Kumar Singh Vrs State of Jharkhand & Ors.. The relevant portion of which is as follows: -

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This issues with approval of the competent Authority.

Yours sincerely,

Sd/-
(Yatindra Kumar Das)
Member Secretary

Memo No. B-1422

Ranchi, dated..17/05/2022

Copy to: - The Regional Officer, JSPCB Regional Office – Cum – Laboratory, Dumka for information and it is directed to submit the compliance status of the Unit w.r.t. the recommendations of the Joint Committee in O.A. No. 34/2023 & recommendations of the Expert & Joint Committee in O.A. No. 23/2017/EZ & other related matters within 15 days to the headquarters.

(Yatindra Kumar Das)
Member Secretary



JHARKHAND STATE POLLUTION CONTROL BOARD

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56

By Speed Post

Hon'ble NGT Matter
Time Bound (Urgent)

Ref. No.....

Ranchi, Dated.....

From,

Yatindra Kumar Das,
Member Secretary.

To,

M/s Sahani Enterprises,
Sri Bhola Kumar Sahani,
Khata No. 08, Plot No. 38 & 39,
Mauza – Gadwa, PS – Taljhari,
District – Sahebganj.

Sub: - Compliance of the recommendations of the Joint Committee as constituted in compliance of the Hon'ble NGT, PB, New Delhi order dated 27/02/2023 in O. A. No. 34/2023 – Regarding.

Sir,

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This issues with approval of the competent Authority.

Yours sincerely,

Sd/-
(Yatindra Kumar Das)
Member Secretary

Memo No. B-14.23

Ranchi, dated...17/05/2023

Copy to: - The Regional Officer, JSPCB Regional Office – Cum – Laboratory, Dumka for information and it is directed to submit the compliance status of the Unit w.r.t. the recommendations of the Joint Committee in O.A. No. 34/2023 & recommendations of the Expert & Joint Committee in O.A. No. 23/2017/EZ & other related matters within 15 days to the headquarters.

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Member Secretary



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58

By Speed Post

Hon'ble NGT Matter
Time Bound (Urgent)

Ref. No.....

Ranchi, Dated.....

From,

Yatindra Kumar Das,
Member Secretary.

To,

M/s Maa Shitla Stone Works,
Sri Sanjay Kumar Yadav,
Khata No. 47, Plot No. 10/P,
Mauza – Gadwa, PS – Taljhari,
District – Sahebganj.

Sub: - Compliance of the recommendations of the Joint Committee as constituted in compliance of the Hon'ble NGT, PB, New Delhi order dated 27/02/2023 in O. A. No. 34/2023 – Regarding.

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- Conveyor belts should be covered /enclosed to avoid fugitive emission without side-gaps in enclosure and belts.

-2:-

- e) The crushed stones or finished products should be stored in a silo, or the height of the finished goods should be kept lower than the height of wind-breaking walls. Strong structural base and framing should be provided for wind-breaking walls to withstand strong wind conditions. The height of the stockpile should always be kept lower than the height of the wind-breaking wall. The wall can be erected radially with a screen as centre point. In addition, proper sprinkling arrangement should be provided all around the stockpiles.
- f) The haul roads / other roads within the mines / industry premises used for the transportation of the products from the stone crushers or mines shall be paved and sufficient number of sprinklers be in operation. The concerned crushers shall be responsible for installation, operation and maintenance.
- g) Cleaning of mines and crushing units shall be performed with only mechanical means on regular basis.
- h) Adequate number Rainwater harvesting system should be installed inside the mines and crusher units for groundwater recharging.
- i) Mine sumps or artificial ponds shall be constructed for storing the surface water during rain. This may be used for sprinkling or washing of mine / crusher machineries.
- j) Nursery may be developed in Godwa region for afforestation and biodiversity conservation. A proper green belt shall be developed in and around the mines and crushers.
- k) National highway and haul roads shall be maintained properly to reduce fugitive emission.

In view of the above, it is, hereby directed to ensure compliance of the above recommendations and submit the compliance status report to the undersigned within 15 days of receipt of this letter.

This issues with approval of the competent Authority.

Yours sincerely,

Sd/-
(Yatindra Kumar Das)
Member Secretary

Memo No. B-1424

Ranchi, dated. 17/05/2023

Copy to: - The Regional Officer, JSPCB Regional Office – Cum – Laboratory, Dumka for information and it is directed to submit the compliance status of the Unit w.r.t. the recommendations of the Joint Committee in O.A. No. 34/2023 & recommendations of the Expert & Joint Committee in O.A. No. 23/2017/EZ & other related matters within 15 days to the headquarters.

(Yatindra Kumar Das)
Member Secretary



JHARKHAND STATE POLLUTION CONTROL BOARD

TOWNSHIP ADMINISTRATION BUILDING, HEC COMPLEX, DHURWA, RANCHI 834004
Telephone: 0651-2400850 (Fax)/ 2400851/2400852/2401847/2400979/2400139

60

By Speedpost

Hon'ble NGT Matter
Time Bound (Urgent)

Ref. No.....

Ranchi, Dated.....

From,

Yatindra Kumar Das,
Member Secretary.

To,

M/s Vidyarthi Stone Works,
Sri Permanand Pandey (Prop.),
Plot No. 63p, 72 & 80,
Mauza – Gadwa, PS – Taljhari,
District – Sahebganj.

Sub: - Compliance of the recommendations of the Joint Committee as constituted in compliance of the Hon'ble NGT, PB, New Delhi order dated 27/02/2023 in O. A. No. 34/2023 – Regarding.

Sir,

In connection with the above subject matter it is to inform that the Hon'ble NGT, PB, New Delhi has passed an order dated 27/02/2023 in O. A. No. 34/2023 in the matter of Pradeep Kumar Singh Vrs State of Jharkhand & Ors.. The relevant portion of which is as follows: -

“4. In view of the averments made in the application, we consider it appropriate that a Joint Committee be constituted to verify the factual position and take appropriate remedial action. Accordingly, we constitute a Joint Committee comprising representatives of CPCB, Jharkhand State PCB and District Magistrate, Sahebganj and direct the same to meet within two weeks, undertake visits to the site, look into the grievances of the applicant, associate the applicant and representative of the concerned project proponents, verify the factual position and take appropriate remedial action by following due course of law and giving opportunity of being heard to the project proponents. The State PCB will be the nodal agency for coordination and compliance.”

In light of the above, the Joint Committee comprising of the Deputy Commissioner Sahebganj, Shri Sandeep Roy, Scientist 'D', CPCB RD Kolkata and Sri Kamlakant Pathak, Regional Officer, JSPCB Regional Office – Cum – Laboratory, Dumka has visited the stone mines and stone crushing units of Gadwa mouza in Sahebganj on 19/04/2023 and has submitted its report. The recommendations of which are as below: -

- Stone mines shall have adequate number of truck mounted mist canon system and crushing units shall install dry fog system to reduce fugitive emission.
- The crushing units (both primary & secondary) should be placed in a covered section and the crushing units having capacity more than 100TPH, shall be provided with bag house as emission control system.
- The Stone mines and Crusher units shall install scientifically designed adequate number of fixed and mobile sprinklers.
- Conveyor belts should be covered /enclosed to avoid fugitive emission without side-gaps in enclosure and belts.

-2:-

- e) The crushed stones or finished products should be stored in a silo, or the height of the finished goods should be kept lower than the height of wind-breaking walls. Strong structural base and framing should be provided for wind-breaking walls to withstand strong wind conditions. The height of the stockpile should always be kept lower than the height of the wind-breaking wall. The wall can be erected radially with a screen as centre point. In addition, proper sprinkling arrangement should be provided all around the stockpiles.
- f) The haul roads / other roads within the mines / industry premises used for the transportation of the products from the stone crushers or mines shall be paved and sufficient number of sprinklers be in operation. The concerned crushers shall be responsible for installation, operation and maintenance.
- g) Cleaning of mines and crushing units shall be performed with only mechanical means on regular basis.
- h) Adequate number Rainwater harvesting system should be installed inside the mines and crusher units for groundwater recharging.
- i) Mine sumps or artificial ponds shall be constructed for storing the surface water during rain. This may be used for sprinkling or washing of mine / crusher machineries.
- j) Nursery may be developed in Godwa region for afforestation and biodiversity conservation. A proper green belt shall be developed in and around the mines and crushers.
- k) National highway and haul roads shall be maintained properly to reduce fugitive emission.

In view of the above, it is, hereby directed to ensure compliance of the above recommendations and submit the compliance status report to the undersigned within 15 days of receipt of this letter.

This issues with approval of the competent Authority.

Yours sincerely,

Sd/-
(Yatindra Kumar Das)
Member Secretary

Memo No. B-1427

Ranchi, dated..17/05/2023

Copy to: - The Regional Officer, JSPCB Regional Office – Cum – Laboratory, Dumka for information and it is directed to submit the compliance status of the Unit w.r.t. the recommendations of the Joint Committee in O.A. No. 34/2023 & recommendations of the Expert & Joint Committee in O.A. No. 23/2017/EZ & other related matters within 15 days to the headquarters.

(Yatindra Kumar Das)
Member Secretary



JHARKHAND STATE POLLUTION CONTROL BOARD

TOWNSHIP ADMINISTRATION BUILDING, HEC COMPLEX, DHURWA, RANCHI 834004

Telephone: 0651-2400850 (Fax)/ 2400851/2400852/2401847/2400979/2400139

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By Speedpost

Hon'ble NGT Matter
Time Bound (Urgent)

Ref. No.....

Ranchi, Dated.....

From,

Yatindra Kumar Das,
Member Secretary.

To,

M/s Minerals India, ,
Sri Suresh Yadav (Part.),
Plot No. 23p to 30/p, 37/p & 44,
Mauza – Gadwa, PS – Taljhari,
District – Sahebganj.

Sub: - Compliance of the recommendations of the Joint Committee as constituted in compliance of the Hon'ble NGT, PB, New Delhi order dated 27/02/2023 in O. A. No. 34/2023 – Regarding.

Sir,

In connection with the above subject matter it is to inform that the Hon'ble NGT, PB, New Delhi has passed an order dated 27/02/2023 in O. A. No. 34/2023 in the matter of Pradeep Kumar Singh Vrs State of Jharkhand & Ors.. The relevant portion of which is as follows: -

“4. In view of the averments made in the application, we consider it appropriate that a Joint Committee be constituted to verify the factual position and take appropriate remedial action. Accordingly, we constitute a Joint Committee comprising representatives of CPCB, Jharkhand State PCB and District Magistrate, Sahebganj and direct the same to meet within two weeks, undertake visits to the site, look into the grievances of the applicant, associate the applicant and representative of the concerned project proponents, verify the factual position and take appropriate remedial action by following due course of law and giving opportunity of being heard to the project proponents. The State PCB will be the nodal agency for coordination and compliance.”

In light of the above, the Joint Committee comprising of the Deputy Commissioner Sahebganj, Shri Sandeep Roy, Scientist 'D', CPCB RD Kolkata and Sri Kamlakant Pathak, Regional Officer, JSPCB Regional Office – Cum – Laboratory, Dumka has visited the stone mines and stone crushing units of Gadwa mouza in Sahebganj on 19/04/2023 and has submitted its report. The recommendations of which are as below: -

- Stone mines shall have adequate number of truck mounted mist canon system and crushing units shall install dry fog system to reduce fugitive emission.
- The crushing units (both primary & secondary) should be placed in a covered section and the crushing units having capacity more than 100TPH, shall be provided with bag house as emission control system.
- The Stone mines and Crusher units shall install scientifically designed adequate number of fixed and mobile sprinklers.
- Conveyor belts should be covered /enclosed to avoid fugitive emission without side-gaps in enclosure and belts.

-2-

- e) The crushed stones or finished products should be stored in a silo, or the height of the finished goods should be kept lower than the height of wind-breaking walls. Strong structural base and framing should be provided for wind-breaking walls to withstand strong wind conditions. The height of the stockpile should always be kept lower than the height of the wind-breaking wall. The wall can be erected radially with a screen as centre point. In addition, proper sprinkling arrangement should be provided all around the stockpiles.
- f) The haul roads / other roads within the mines / industry premises used for the transportation of the products from the stone crushers or mines shall be paved and sufficient number of sprinklers be in operation. The concerned crushers shall be responsible for installation, operation and maintenance.
- g) Cleaning of mines and crushing units shall be performed with only mechanical means on regular basis.
- h) Adequate number Rainwater harvesting system should be installed inside the mines and crusher units for groundwater recharging.
- i) Mine sumps or artificial ponds shall be constructed for storing the surface water during rain. This may be used for sprinkling or washing of mine / crusher machineries.
- j) Nursery may be developed in Godwa region for afforestation and biodiversity conservation. A proper green belt shall be developed in and around the mines and crushers.
- k) National highway and haul roads shall be maintained properly to reduce fugitive emission.

In view of the above, it is, hereby directed to ensure compliance of the above recommendations and submit the compliance status report to the undersigned within 15 days of receipt of this letter.

This issues with approval of the competent Authority.

Yours sincerely,

Sd/-
(Yatindra Kumar Das)
Member Secretary

Memo No. B-1428

Ranchi, dated 17/05/2023

Copy to: - The Regional Officer, JSPCB Regional Office – Cum – Laboratory, Dumka for information and it is directed to submit the compliance status of the Unit w.r.t. the recommendations of the Joint Committee in O.A. No. 34/2023 & recommendations of the Expert & Joint Committee in O.A. No. 23/2017/EZ & other related matters within 15 days to the headquarters.

(Yatindra Kumar Das)
Member Secretary



JHARKHAND STATE POLLUTION CONTROL BOARD

TOWNSHIP ADMINISTRATION BUILDING, HEC COMPLEX, DHURWA, RANCHI 834004

Telephone: 0651-2400850 (Fax)/ 2400851/2400852/2401847/2400979/2400139

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By Speedpost

Hon'ble NGT Matter
Time Bound (Urgent)

Ref. No.....

Ranchi, Dated.....

From,

Yatindra Kumar Das,
Member Secretary.

To,

M/s Maa Shitla Stone Works,
Sri Sajay Kumar Yadav (Prop.),
Plot No. 48p, 50p, 52p, 53p, 54p, 55, 57,
Mauza – Gadwa, PS – Taljhari,
District – Sahebganj.

Sub: - Compliance of the recommendations of the Joint Committee as constituted in compliance of the Hon'ble NGT, PB, New Delhi order dated 27/02/2023 in O. A. No. 34/2023 – Regarding.

Sir,

In connection with the above subject matter it is to inform that the Hon'ble NGT, PB, New Delhi has passed an order dated 27/02/2023 in O. A. No. 34/2023 in the matter of Pradeep Kumar Singh Vrs State of Jharkhand & Ors.. The relevant portion of which is as follows: -

“4. In view of the averments made in the application, we consider it appropriate that a Joint Committee be constituted to verify the factual position and take appropriate remedial action. Accordingly, we constitute a Joint Committee comprising representatives of CPCB, Jharkhand State PCB and District Magistrate, Sahebganj and direct the same to meet within two weeks, undertake visits to the site, look into the grievances of the applicant, associate the applicant and representative of the concerned project proponents, verify the factual position and take appropriate remedial action by following due course of law and giving opportunity of being heard to the project proponents. The State PCB will be the nodal agency for coordination and compliance.”

In light of the above, the Joint Committee comprising of the Deputy Commissioner Sahebganj, Shri Sandeep Roy, Scientist 'D', CPCB RD Kolkata and Sri Kamlakant Pathak, Regional Officer, JSPCB Regional Office – Cum – Laboratory, Dumka has visited the stone mines and stone crushing units of Gadwa mouza in Sahebganj on 19/04/2023 and has submitted its report. The recommendations of which are as below: -

- Stone mines shall have adequate number of truck mounted mist canon system and crushing units shall install dry fog system to reduce fugitive emission.
- The crushing units (both primary & secondary) should be placed in a covered section and the crushing units having capacity more than 100TPH, shall be provided with bag house as emission control system.
- The Stone mines and Crusher units shall install scientifically designed adequate number of fixed and mobile sprinklers.
- Conveyor belts should be covered /enclosed to avoid fugitive emission without side-gaps in enclosure and belts.

-2:-

- e) The crushed stones or finished products should be stored in a silo, or the height of the finished goods should be kept lower than the height of wind-breaking walls. Strong structural base and framing should be provided for wind-breaking walls to withstand strong wind conditions. The height of the stockpile should always be kept lower than the height of the wind-breaking wall. The wall can be erected radially with a screen as centre point. In addition, proper sprinkling arrangement should be provided all around the stockpiles.
- f) The haul roads / other roads within the mines / industry premises used for the transportation of the products from the stone crushers or mines shall be paved and sufficient number of sprinklers be in operation. The concerned crushers shall be responsible for installation, operation and maintenance.
- g) Cleaning of mines and crushing units shall be performed with only mechanical means on regular basis.
- h) Adequate number Rainwater harvesting system should be installed inside the mines and crusher units for groundwater recharging.
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- j) Nursery may be developed in Godwa region for afforestation and biodiversity conservation. A proper green belt shall be developed in and around the mines and crushers.
- k) National highway and haul roads shall be maintained properly to reduce fugitive emission.

In view of the above, it is, hereby directed to ensure compliance of the above recommendations and submit the compliance status report to the undersigned within 15 days of receipt of this letter.

This issues with approval of the competent Authority.

Yours sincerely,

Sd/-
(Yatindra Kumar Das)
Member Secretary

Memo No. B.1429

Ranchi, dated. 17/05/2023

Copy to: - The Regional Officer, JSPCB Regional Office – Cum – Laboratory, Dumka for information and it is directed to submit the compliance status of the Unit w.r.t. the recommendations of the Joint Committee in O.A. No. 34/2023 & recommendations of the Expert & Joint Committee in O.A. No. 23/2017/EZ & other related matters within 15 days to the headquarters.

(Yatindra Kumar Das)
Member Secretary



JHARKHAND STATE POLLUTION CONTROL BOARD

TOWNSHIP ADMINISTRATION BUILDING, HEC COMPLEX, DHURWA, RANCHI 834004

Telephone: 0651-2400850 (Fax)/ 2400851/2400852/2401847/2400979/2400139

66

By Speedpost

Hon'ble NGT Matter
Time Bound (Urgent)

Ref. No.....

Ranchi, Dated.....

From,

Yatindra Kumar Das,
Member Secretary.

To,

M/s Jai Bajrang Bali Stone Works,
Sri Prakash Chandra Yadav (Prop.),
Plot No. 15, 16, 17, 18 etc.,
Mauza – Gadwa, PS – Taljhari,
District – Sahebganj.

Sub: - Compliance of the recommendations of the Joint Committee as constituted in compliance of the Hon'ble NGT, PB, New Delhi order dated 27/02/2023 in O. A. No. 34/2023 – Regarding.

Sir,

In connection with the above subject matter it is to inform that the Hon'ble NGT, PB, New Delhi has passed an order dated 27/02/2023 in O. A. No. 34/2023 in the matter of Pradeep Kumar Singh Vrs State of Jharkhand & Ors.. The relevant portion of which is as follows: -

“4. In view of the averments made in the application, we consider it appropriate that a Joint Committee be constituted to verify the factual position and take appropriate remedial action. Accordingly, we constitute a Joint Committee comprising representatives of CPCB, Jharkhand State PCB and District Magistrate, Sahebganj and direct the same to meet within two weeks, undertake visits to the site, look into the grievances of the applicant, associate the applicant and representative of the concerned project proponents, verify the factual position and take appropriate remedial action by following due course of law and giving opportunity of being heard to the project proponents. The State PCB will be the nodal agency for coordination and compliance.”

In light of the above, the Joint Committee comprising of the Deputy Commissioner Sahebganj, Shri Sandeep Roy, Scientist 'D', CPCB RD Kolkata and Sri Kamlakant Pathak, Regional Officer, JSPCB Regional Office – Cum – Laboratory, Dumka has visited the stone mines and stone crushing units of Gadwa mouza in Sahebganj on 19/04/2023 and has submitted its report. The recommendations of which are as below: -

- Stone mines shall have adequate number of truck mounted mist canon system and crushing units shall install dry fog system to reduce fugitive emission.
- The crushing units (both primary & secondary) should be placed in a covered section and the crushing units having capacity more than 100TPH, shall be provided with bag house as emission control system.
- The Stone mines and Crusher units shall install scientifically designed adequate number of fixed and mobile sprinklers.
- Conveyor belts should be covered /enclosed to avoid fugitive emission without side-gaps in enclosure and belts.

-2:-

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- f) The haul roads / other roads within the mines / industry premises used for the transportation of the products from the stone crushers or mines shall be paved and sufficient number of sprinklers be in operation. The concerned crushers shall be responsible for installation, operation and maintenance.
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- k) National highway and haul roads shall be maintained properly to reduce fugitive emission.

In view of the above, it is, hereby directed to ensure compliance of the above recommendations and submit the compliance status report to the undersigned within 15 days of receipt of this letter.

This issues with approval of the competent Authority.

Yours sincerely,

Sd/-
(Yatindra Kumar Das)
Member Secretary

Memo No. B.1430

Ranchi, dated...17.05.2023

Copy to: - The Regional Officer, JSPCB Regional Office – Cum – Laboratory, Dumka for information and it is directed to submit the compliance status of the Unit w.r.t. the recommendations of the Joint Committee in O.A. No. 34/2023 & recommendations of the Expert & Joint Committee in O.A. No. 23/2017/EZ & other related matters within 15 days to the headquarters.

(Yatindra Kumar Das)
Member Secretary



JHARKHAND STATE POLLUTION CONTROL BOARD

TOWNSHIP ADMINISTRATION BUILDING, HEC COMPLEX, DHURWA, RANCHI 834004
Telephone: 0651-2400850 (Fax)/ 2400851/2400852/2401847/2400979/2400139

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By Speedpost

Hon'ble NGT Matter
Time Bound (Urgent)

Ref. No.....

Ranchi, Dated.....

From,

Yatindra Kumar Das,
Member Secretary.

To,

M/s Jai Bajrang Bali Stone Works,
Sri Prakash Chandra Yadav (Prop.),
Plot No. 13/p, 19/p, 23/p, 24/p, 25/p,
Mauza – Gadwa, PS – Taljhari,
District – Sahebganj.

Sub: - Compliance of the recommendations of the Joint Committee as constituted in compliance of the Hon'ble NGT, PB, New Delhi order dated 27/02/2023 in O. A. No. 34/2023 – Regarding.

Sir,

In connection with the above subject matter it is to inform that the Hon'ble NGT, PB, New Delhi has passed an order dated 27/02/2023 in O. A. No. 34/2023 in the matter of Pradeep Kumar Singh Vrs State of Jharkhand & Ors.. The relevant portion of which is as follows: -

“4. In view of the averments made in the application, we consider it appropriate that a Joint Committee be constituted to verify the factual position and take appropriate remedial action. Accordingly, we constitute a Joint Committee comprising representatives of CPCB, Jharkhand State PCB and District Magistrate, Sahebganj and direct the same to meet within two weeks, undertake visits to the site, look into the grievances of the applicant, associate the applicant and representative of the concerned project proponents, verify the factual position and take appropriate remedial action by following due course of law and giving opportunity of being heard to the project proponents. The State PCB will be the nodal agency for coordination and compliance.”

In light of the above, the Joint Committee comprising of the Deputy Commissioner Sahebganj, Shri Sandeep Roy, Scientist 'D', CPCB RD Kolkata and Sri Kamlakant Pathak, Regional Officer, JSPCB Regional Office – Cum – Laboratory, Dumka has visited the stone mines and stone crushing units of Gadwa mouza in Sahebganj on 19/04/2023 and has submitted its report. The recommendations of which are as below: -

- Stone mines shall have adequate number of truck mounted mist canon system and crushing units shall install dry fog system to reduce fugitive emission.
- The crushing units (both primary & secondary) should be placed in a covered section and the crushing units having capacity more than 100TPH, shall be provided with bag house as emission control system.
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- Conveyor belts should be covered /enclosed to avoid fugitive emission without side-gaps in enclosure and belts.

-2:-

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- g) Cleaning of mines and crushing units shall be performed with only mechanical means on regular basis.
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- k) National highway and haul roads shall be maintained properly to reduce fugitive emission.

In view of the above, it is, hereby directed to ensure compliance of the above recommendations and submit the compliance status report to the undersigned within 15 days of receipt of this letter.

This issues with approval of the competent Authority.

Yours sincerely,

Sd/-
(Yatindra Kumar Das)
Member Secretary

Memo No. B-1431

Ranchi, dated..17/05/2023

Copy to: - The Regional Officer, JSPCB Regional Office – Cum – Laboratory, Dumka for information and it is directed to submit the compliance status of the Unit w.r.t. the recommendations of the Joint Committee in O.A. No. 34/2023 & recommendations of the Expert & Joint Committee in O.A. No. 23/2017/EZ & other related matters within 15 days to the headquarters.

(Yatindra Kumar Das)
Member Secretary



JHARKHAND STATE POLLUTION CONTROL BOARD

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Telephone: 0651-2400850 (Fax)/ 2400851/2400852/2401847/2400979/2400139

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By Speedpost

Hon'ble NGT Matter
Time Bound (Urgent)

Ref. No.....

Ranchi, Dated.....

From,

Yatindra Kumar Das,
Member Secretary.

To,

M/s Mohan & Sanjay Stone Works,
Sri Sanjay Kumar Yadav (Part.),
Plot No. 60, 61, 62,
Mauza – Gadwa, PS – Taljhari,
District – Sahebganj.

Sub: - Compliance of the recommendations of the Joint Committee as constituted in compliance of the Hon'ble NGT, PB, New Delhi order dated 27/02/2023 in O. A. No. 34/2023 – Regarding.

Sir,

In connection with the above subject matter it is to inform that the Hon'ble NGT, PB, New Delhi has passed an order dated 27/02/2023 in O. A. No. 34/2023 in the matter of Pradeep Kumar Singh Vrs State of Jharkhand & Ors.. The relevant portion of which is as follows: -

“4. In view of the averments made in the application, we consider it appropriate that a Joint Committee be constituted to verify the factual position and take appropriate remedial action. Accordingly, we constitute a Joint Committee comprising representatives of CPCB, Jharkhand State PCB and District Magistrate, Sahebganj and direct the same to meet within two weeks, undertake visits to the site, look into the grievances of the applicant, associate the applicant and representative of the concerned project proponents, verify the factual position and take appropriate remedial action by following due course of law and giving opportunity of being heard to the project proponents. The State PCB will be the nodal agency for coordination and compliance.”

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- Conveyor belts should be covered /enclosed to avoid fugitive emission without side-gaps in enclosure and belts.

-2:-

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- g) Cleaning of mines and crushing units shall be performed with only mechanical means on regular basis.
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- k) National highway and haul roads shall be maintained properly to reduce fugitive emission.

In view of the above, it is, hereby directed to ensure compliance of the above recommendations and submit the compliance status report to the undersigned within 15 days of receipt of this letter.

This issues with approval of the competent Authority.

Yours sincerely,

Sd/-
(Yatindra Kumar Das)
Member Secretary

Memo No. B-1432

Ranchi, dated. 17/05/2023

Copy to: - The Regional Officer, JSPCB Regional Office – Cum – Laboratory, Dumka for information and it is directed to submit the compliance status of the Unit w.r.t. the recommendations of the Joint Committee in O.A. No. 34/2023 & recommendations of the Expert & Joint Committee in O.A. No. 23/2017/EZ & other related matters within 15 days to the headquarters.

(Yatindra Kumar Das)
Member Secretary



JHARKHAND STATE POLLUTION CONTROL BOARD

TOWNSHIP ADMINISTRATION BUILDING, HEC COMPLEX, DHURWA, RANCHI 834004

Telephone: 0651-2400850 (Fax)/ 2400851/2400852/2401847/2400979/2400139

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By Speedpost

Hon'ble NGT Matter
Time Bound (Urgent)

Ref. No.....

Ranchi, Dated.....

From,

Yatindra Kumar Das,
Member Secretary.

To,

M/s Hill Movement,
Sri Prakash Chandra Yadav (Prop.),
Plot No. 9/p, 10/p, 11/p, 14/p, 17/p,
Mauza – Gadwa, PS – Taljhari,
District – Sahebganj.

Sub: - Compliance of the recommendations of the Joint Committee as constituted in compliance of the Hon'ble NGT, PB, New Delhi order dated 27/02/2023 in O. A. No. 34/2023 – Regarding.

Sir,

In connection with the above subject matter it is to inform that the Hon'ble NGT, PB, New Delhi has passed an order dated 27/02/2023 in O. A. No. 34/2023 in the matter of Pradeep Kumar Singh Vrs State of Jharkhand & Ors.. The relevant portion of which is as follows: -

“4. In view of the averments made in the application, we consider it appropriate that a Joint Committee be constituted to verify the factual position and take appropriate remedial action. Accordingly, we constitute a Joint Committee comprising representatives of CPCB, Jharkhand State PCB and District Magistrate, Sahebganj and direct the same to meet within two weeks, undertake visits to the site, look into the grievances of the applicant, associate the applicant and representative of the concerned project proponents, verify the factual position and take appropriate remedial action by following due course of law and giving opportunity of being heard to the project proponents. The State PCB will be the nodal agency for coordination and compliance.”

In light of the above, the Joint Committee comprising of the Deputy Commissioner Sahebganj, Shri Sandeep Roy, Scientist 'D', CPCB RD Kolkata and Sri Kamlakant Pathak, Regional Officer, JSPCB Regional Office – Cum – Laboratory, Dumka has visited the stone mines and stone crushing units of Gadwa mouza in Sahebganj on 19/04/2023 and has submitted its report. The recommendations of which are as below: -

- Stone mines shall have adequate number of truck mounted mist canon system and crushing units shall install dry fog system to reduce fugitive emission.
- The crushing units (both primary & secondary) should be placed in a covered section and the crushing units having capacity more than 100TPH, shall be provided with bag house as emission control system.
- The Stone mines and Crusher units shall install scientifically designed adequate number of fixed and mobile sprinklers.
- Conveyor belts should be covered /enclosed to avoid fugitive emission without side-gaps in enclosure and belts.

-:2:-

- e) The crushed stones or finished products should be stored in a silo, or the height of the finished goods should be kept lower than the height of wind-breaking walls. Strong structural base and framing should be provided for wind-breaking walls to withstand strong wind conditions. The height of the stockpile should always be kept lower than the height of the wind-breaking wall. The wall can be erected radially with a screen as centre point. In addition, proper sprinkling arrangement should be provided all around the stockpiles.
- f) The haul roads / other roads within the mines / industry premises used for the transportation of the products from the stone crushers or mines shall be paved and sufficient number of sprinklers be in operation. The concerned crushers shall be responsible for installation, operation and maintenance.
- g) Cleaning of mines and crushing units shall be performed with only mechanical means on regular basis.
- h) Adequate number Rainwater harvesting system should be installed inside the mines and crusher units for groundwater recharging.
- i) Mine sumps or artificial ponds shall be constructed for storing the surface water during rain. This may be used for sprinkling or washing of mine / crusher machineries.
- j) Nursery may be developed in Godwa region for afforestation and biodiversity conservation. A proper green belt shall be developed in and around the mines and crushers.
- k) National highway and haul roads shall be maintained properly to reduce fugitive emission.

In view of the above, it is, hereby directed to ensure compliance of the above recommendations and submit the compliance status report to the undersigned within 15 days of receipt of this letter.

This issues with approval of the competent Authority.

Yours sincerely,

Sd/-
(Yatindra Kumar Das)
Member Secretary

Memo No. B-1433

Ranchi, dated. 17/05/2023

Copy to: - The Regional Officer, JSPCB Regional Office – Cum – Laboratory, Dumka for information and it is directed to submit the compliance status of the Unit w.r.t. the recommendations of the Joint Committee in O.A. No. 34/2023 & recommendations of the Expert & Joint Committee in O.A. No. 23/2017/EZ & other related matters within 15 days to the headquarters.

(Yatindra Kumar Das)
Member Secretary



JHARKHAND STATE POLLUTION CONTROL BOARD

TOWNSHIP ADMINISTRATION BUILDING, HEC COMPLEX, DHURWA, RANCHI 834004
Telephone: 0651-2400850 (Fax)/ 2400851/2400852/2401847/2400979/2400139

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By Speedpost

Hon'ble NGT Matter
Time Bound (Urgent)

Ref. No.....

Ranchi, Dated.....

From,

Yatindra Kumar Das,
Member Secretary.

To,

M/s Mineral India,
Sri Suresh Yadav,
Plot No. 26P & 27P,
Mauza – Gadwa, PS – Taljhari,
District – Sahebganj.

Sub: - Compliance of the recommendations of the Joint Committee as constituted in compliance of the Hon'ble NGT, PB, New Delhi order dated 27/02/2023 in O. A. No. 34/2023 – Regarding.

Sir,

In connection with the above subject matter it is to inform that the Hon'ble NGT, PB, New Delhi has passed an order dated 27/02/2023 in O. A. No. 34/2023 in the matter of Pradeep Kumar Singh Vrs State of Jharkhand & Ors.. The relevant portion of which is as follows: -

"4. In view of the averments made in the application, we consider it appropriate that a Joint Committee be constituted to verify the factual position and take appropriate remedial action. Accordingly, we constitute a Joint Committee comprising representatives of CPCB, Jharkhand State PCB and District Magistrate, Sahebganj and direct the same to meet within two weeks, undertake visits to the site, look into the grievances of the applicant, associate the applicant and representative of the concerned project proponents, verify the factual position and take appropriate remedial action by following due course of law and giving opportunity of being heard to the project proponents. The State PCB will be the nodal agency for coordination and compliance."

In light of the above, the Joint Committee comprising of the Deputy Commissioner Sahebganj, Shri Sandeep Roy, Scientist 'D', CPCB RD Kolkata and Sri Kamlakant Pathak, Regional Officer, JSPCB Regional Office – Cum – Laboratory, Dumka has visited the stone mines and stone crushing units of Gadwa mouza in Sahebganj on 19/04/2023 and has submitted its report. The recommendations of which are as below: -

- Stone mines shall have adequate number of truck mounted mist canon system and crushing units shall install dry fog system to reduce fugitive emission.
- The crushing units (both primary & secondary) should be placed in a covered section and the crushing units having capacity more than 100TPH, shall be provided with bag house as emission control system.
- The Stone mines and Crusher units shall install scientifically designed adequate number of fixed and mobile sprinklers.
- Conveyor belts should be covered /enclosed to avoid fugitive emission without side-gaps in enclosure and belts.

-2:-

- e) The crushed stones or finished products should be stored in a silo, or the height of the finished goods should be kept lower than the height of wind-breaking walls. Strong structural base and framing should be provided for wind-breaking walls to withstand strong wind conditions. The height of the stockpile should always be kept lower than the height of the wind-breaking wall. The wall can be erected radially with a screen as centre point. In addition, proper sprinkling arrangement should be provided all around the stockpiles.
- f) The haul roads / other roads within the mines / industry premises used for the transportation of the products from the stone crushers or mines shall be paved and sufficient number of sprinklers be in operation. The concerned crushers shall be responsible for installation, operation and maintenance.
- g) Cleaning of mines and crushing units shall be performed with only mechanical means on regular basis.
- h) Adequate number Rainwater harvesting system should be installed inside the mines and crusher units for groundwater recharging.
- i) Mine sumps or artificial ponds shall be constructed for storing the surface water during rain. This may be used for sprinkling or washing of mine / crusher machineries.
- j) Nursery may be developed in Godwa region for afforestation and biodiversity conservation. A proper green belt shall be developed in and around the mines and crushers.
- k) National highway and haul roads shall be maintained properly to reduce fugitive emission.

In view of the above, it is, hereby directed to ensure compliance of the above recommendations and submit the compliance status report to the undersigned within 15 days of receipt of this letter.

This issues with approval of the competent Authority.

Yours sincerely,

Sd/-
(Yatindra Kumar Das)
Member Secretary

Memo No. B-1434

Ranchi, dated 17/05/2023

Copy to: - The Regional Officer, JSPCB Regional Office – Cum – Laboratory, Dumka for information and it is directed to submit the compliance status of the Unit w.r.t. the recommendations of the Joint Committee in O.A. No. 34/2023 & recommendations of the Expert & Joint Committee in O.A. No. 23/2017/EZ & other related matters within 15 days to the headquarters.

(Yatindra Kumar Das)
Member Secretary



JHARKHAND STATE POLLUTION CONTROL BOARD

TOWNSHIP ADMINISTRATION BUILDING, HEC COMPLEX, DHURWA, RANCHI 834004

Telephone: 0651-2400850 (Fax)/ 2400851/2400852/2401847/2400979/2400139

76

Amended - D

By Speedpost

Hon'ble NGT Matter
Time Bound (Urgent)

Ref. No.....

Ranchi, Dated.....

From,

Yatindra Kumar Das,
Member Secretary.

To,

The Divisional Forest Officer,
Sahebganj.

Sub: - Compliance of the recommendations of the Joint Committee as constituted in compliance of the Hon'ble NGT, PB, New Delhi order dated 27/02/2023 in O.A. No. 34/2023 – Regarding.

Sir,

In connection with the above subject matter it is to inform that the Hon'ble NGT, PB, New Delhi has passed an order dated 27/02/2023 in O. A. No. 34/2023 in the matter of Pradeep Kumar Singh Vrs State of Jharkhand & Ors.. The relevant portion of which is as follows: -

"4. In view of the averments made in the application, we consider it appropriate that a Joint Committee be constituted to verify the factual position and take appropriate remedial action. Accordingly, we constitute a Joint Committee comprising representatives of CPCB, Jharkhand State PCB and District Magistrate, Sahebganj and direct the same to meet within two weeks, undertake visits to the site, look into the grievances of the applicant, associate the applicant and representative of the concerned project proponents, verify the factual position and take appropriate remedial action by following due course of law and giving opportunity of being heard to the project proponents. The State PCB will be the nodal agency for coordination and compliance."

In light of the above, the Joint Committee comprising of the Deputy Commissioner Sahebganj, Shri Sandeep Roy, Scientist 'D', CPCB RD Kolkata and Sri Kamalakant Pathak, Regional Officer, JSPCB Regional Office – Cum – Laboratory, Dumka has visited the stone mines and stone crushing units of Gadwa mouza in Sahebganj on 19/04/2023 and has submitted its report. The recommendation of which is as below: -

- a) Nursery may be developed in Godwa region for afforestation and biodiversity conservation. A proper green belt shall be developed in and around the mines and crushers.

In view of the above, it is, hereby requested to submit the compliance status report w.r.t. the above recommendation of the Joint Committee to the undersigned within 15 days of receipt of this letter.

This issues with approval of the competent Authority.

Yours sincerely,

Sd/-

(Yatindra Kumar Das)
Member Secretary

Memo No. B-1425

Ranchi, dated 17/05/2023

Copy to: - The Regional Officer, JSPCB Regional Office – Cum – Laboratory, Dumka for information and necessary action.

(Yatindra Kumar Das)
Member Secretary



JHARKHAND STATE POLLUTION CONTROL BOARD

TOWNSHIP ADMINISTRATION BUILDING, HEC COMPLEX, DHURWA, RANCHI 834004

Telephone: 0651-2400850 (Fax)/ 2400851/2400852/2401847/2400979/2400139

By Speedpost

Hon'ble NGT Matter
Time Bound (Urgent)

Ref. No.....

Ranchi, Dated.....

From,

Yatindra Kumar Das,
Member Secretary.

To,

The Secretary,
Road Construction Department,
Govt. of Jharkhand.
Email: secyrcd-jhr@nic.in
The Deputy Commissioner,
Sahebganj.
Email: dc-sah@nic.in
The Regional Officer,
Regional Office-Ranchi,
National Highways Authority of India,
C-129, Vidyalaya Marg, Ashok Nagar,
Ranchi, Jharkhand, PIN: 834002.
Email: roranchi@nhai.org

Sub: - Compliance of the recommendations of the Joint Committee as constituted in compliance of the Hon'ble NGT, PB, New Delhi order dated 27/02/2023 in O.A. No. 34/2023 – Regarding.

Sir,

In connection with the above subject matter it is to inform that the Hon'ble NGT, PB, New Delhi has passed an order dated 27/02/2023 in O. A. No. 34/2023 in the matter of Pradeep Kumar Singh Vrs State of Jharkhand & Ors.. The relevant portion of which is as follows: -

"4. In view of the averments made in the application, we consider it appropriate that a Joint Committee be constituted to verify the factual position and take appropriate remedial action. Accordingly, we constitute a Joint Committee comprising representatives of CPCB, Jharkhand State PCB and District Magistrate, Sahebganj and direct the same to meet within two weeks, undertake visits to the site, look into the grievances of the applicant, associate the applicant and representative of the concerned project proponents, verify the factual position and take appropriate remedial action by following due course of law and giving opportunity of being heard to the project proponents. The State PCB will be the nodal agency for coordination and compliance."

In light of the above, the Joint Committee comprising of the Deputy Commissioner Sahebganj, Shri Sandeep Roy, Scientist 'D', CPCB RD Kolkata and Sri Kamlakant Pathak, Regional Officer, JSPCB Regional Office – Cum – Laboratory, Dumka has visited the stone mines and stone crushing units of Gadwa mouza in Sahebganj on 19/04/2023 and has submitted its report. The recommendation of which is as below: -

- National highway and haul roads shall be maintained properly to reduce fugitive emission.

In view of the above, it is, hereby requested to submit the compliance status report w.r.t. the above recommendation of the Joint Committee to the undersigned within 15 days of receipt of this letter.

This issues with approval of the competent Authority.

Yours sincerely,
Sd/-
(Yatindra Kumar Das)
Member Secretary

Memo No. Br. 1426

Ranchi, dated... 17/05/2023

Copy to: - The Regional Officer, JSPCB Regional Office – Cum – Laboratory, Dumka for information and necessary action.

(Yatindra Kumar Das)
Member Secretary